

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.08.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittalana  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 69/BB/2018	For hearing IA 324/19 – For exclusion of time IA 349/19 – For approval of Resolution Plan	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate Law Chambers of CK Nandakumar for RP	State Bank of India	Shri Deepak, Shri B Parameshwar a Udpa RP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

C.K. Nandakumar  
Kaduram Cadambi  
Varun S.  
for RP

*[Handwritten signature]*

**ORDER**

Heard Shri C.K. Nandakumar along with Shri Raghuram Cadambi and Shri Varun S., learned Counsel for the RP.

Resolution Professional is directed to get details of the fees claimed apart from justification for depriving the Operational Creditor totally and it requires re-consideration. Resolution Professional is directed to submit the amended Form-H Compliance Certificate.

Post the case on **26.08.2019.**

  
Member (T)

Krishna

**Verified**  
  
**Court Officer**

  
Member (J)